GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA UNSTARRED QUESTION NO. 396

ANSWERED ON 03.02.2022

COST OF RENEWABLE ENERGY

396. SHRI D.K.SURESH

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the cost of renewable energy is less than the cost of thermal energy;
- (b) if so, the details thereof;
- (c) whether the Government has held any consultation with stakeholders to concentrate on generating more renewable energy;
- (d) if so, the details thereof;
- (e) whether the Government has taken any steps to encourage the stakeholders to generate more renewable energy; and
- (f) if so, the details thereof?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

- (a) &(b) The country has seen record low RE tariffs of Rs 1.99 per KWh for solar power and Rs 2.43 per KWh for wind power which are quite favourable as compared to tariff of electricity produced from non-renewable energy sources.
- (c) & (d) The Ministry of New and Renewable energy has constituted a committee for preparing a roadmap to achieve 500 GW of non-fossil fuel based energy capacity by 2030. The committee includes representations from important agencies dealing with renewable energy & electricity and can also co-opt other stakeholders.
- (e) & (f) The Government has taken several steps to promote renewable energy in the country. These include:
- permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022,
- setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers on a plug and play basis,
- schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM),
 Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,
- laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- notification of standards for deployment of solar photovoltaic system/devices,
- setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
